

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 480 of 2018

IN THE MATTER OF:

Kotak Mahindra Bank Ltd.Appellant

Vs.

Amtek Auto Ltd. & Ors.Respondents

Present:

**For Appellant: Mr. Arun Kathpalia and Mr. Amit Sibal, Sr. Advocates
with Mr. Kaushik Moitra, Ms. Sonam Gupta, Mr.
Anurag Tandon, Mr. Aishwary Vikram and Mr.
Soham Kumar, Advocates**

**For Respondents: Ms. Srishti Kapoor, Advocate for RP
Mr. Yashvardhan, Mr. Kanishk Rana and Mr. Kritika
Nagpal, Advocates
Ms. Prachi Johri, Advocates for R-3.**

With

Company Appeal (AT) (Ins) No. 531 of 2018

IN THE MATTER OF:

Central Bank of IndiaAppellant

Vs.

**Dinkar T. Venkatasubramanian, R.P.Respondent
for Amtek Auto Ltd.**

Present:

**For Appellant: Mr. Debal Benerjee, Sr. Advocate with Ms. Reema
Khurana, Mr. Kartik Rathi, Advocates and Mrs.
Swarnima Singh, Law Officer**

**For Respondent: Mr. Rahul Raj Mishra and Mr. Krishan Kumar, Advocate
Ms. Srishti Kapoor, Advocate for RP
Ms. Prachi Johri, Advocate for R-2.**

With

Company Appeal (AT) (Ins) No. 561 of 2018

IN THE MATTER OF:

Madhur Engineers Pvt. Ltd.Appellant

Vs.

Amtek Auto Ltd. & Ors.Respondents

Present:
For Appellant:
For Respondents: Ms. Srishti Kapoor, Advocate for RP

With
Company Appeal (AT) (Ins) No. 612 of 2018

IN THE MATTER OF:

IDBI Bank Ltd.Appellant

Vs.

Shri Dinkar Tiruvannandapuram VenkatasubramanianRespondent
R.P of Amtek Auto Ltd.

Present:
For Appellant: Mr. Sanjay Bhatt, Advocate
For Respondents: Ms. Srishti Kapoor, Advocate for RP

With
Company Appeal (AT) (Ins) No. 613 of 2018

IN THE MATTER OF:

IDBI Bank Ltd.Appellant

Vs.

Shri Dinkar Tiruvannandapuram VenkatasubramanianRespondent
R.P of Amtek Auto Ltd.

Present:
For Appellant: Mr. Sanjay Bhatt, Advocate for RP
For Respondents: Ms. Srishti Kapoor, Advocate for RP

O R D E R

31.07.2019: Heard the parties. **Judgment reserved.**

Parties are allowed to file short written submissions, not more than three pages by 01st August, 2019.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc